

is being collected and will be laid on the Table of the Sabha.

Vehicular Pollution Control

2174. SHRISHRAVANKUMARPATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer reply to Unstarred Question No 3233 on August 19, 1991 and state:

(a) whether the Panel on vehicular pollution control, headed by Justice S. N. Saikia, has since submitted its report;

(b) if so, the details of the recommendations made by the panel, and

(c) if not, the time by which the report is likely to be submitted?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir The Committee has not submitted its final report

(b) Does not arise

(c) No time limit for this committee has been specified in the orders of the Supreme Court

Electrification of Vijayawada-Vishakhapatnam Line

2175. SHRI K.V R CHOWDARY: Will the Minister of RAILWAYS be pleased to state

(a) whether the electrification of Vijayawada-Vishakhapatnam line has been approved and to be taken up during 1992-93; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE

MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Electrification of Vijayawada-Visakhapatnam section has been included in the Railway's Budget proposal for 1992-93.

(b) The scheme covers electrification of Vijayawada-Visakhapatnam section including Samalkot-Kakinada covering 366 Route Kilometres. The estimated cost of the work is Rs 210.08 Crores

Begging in Trains and Stations

2176 SHRI RAMESH CHENNITHALA: Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to stop begging in trains and at railway stations,

(b) whether the Government have received any complaints regarding begging in trains and if so, the action taken thereon, and

(c) the steps taken for preventing beggars to enter into trains and railway stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c) Begging in trains and at the railway Stations is a punishable offence under the Railways Act. The punishment has been enhanced in the Railways Act, 1989. Some complaints about begging in trains have been received. Regular and surprise checks are conducted jointly by the Railway Commercial Staff, Railway Protection Force and the Government Railway Police Personnel to apprehend beggars in the trains and at the stations. The persons so apprehended are dealt with in accordance with the law.

Feroke-Nilambur Line

2177. SHRI KODIKKUNIL SURESH: Will the Minister of RAILWAYS be pleased to state

(a) whether the survey for construction of Feroke-Nilambur line in Kerala has been completed, and

(b) if so, the details thereof and the estimated cost of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) (a) No, Sir

(b) Does not arise

Promotion of Naturopathy and Yoga

2178 SHRI GANGADHARA SANIPALLI Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether the Government propose to set up a separate Directorate for promotion of Naturopathy and Yoga and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K THARADEVI SIDDHARTHA) (a) No, Sir

(b) Does not arise

Technology Upgradation of Indigenous Locomotives

2179 SHRI AMAL DATTA Will the Minister of RAILWAYS be pleased to state

(a) the domestic capacity for manufacture of electric locos in terms of quality and quantity,

(b) whether any effort is being made for upgradation of the technology of the product as well as of the process of production,

(c) if so, the details thereof,

(d) whether new technology for upgra-

dition of electric locos have been imported, and

(e) if so, the nature of technology and how it is proposed to be absorbed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) (a) Electric locomotives of 3900 HP rating & 1960 vintage technology are being manufactured in the country. The present manufacturing capacity of Chittaranjan Locomotive Works (CLW) is 100 Electric Locomotives per year. The capacity is being augmented to 120 locos per year. Further a proposal to increase capacity upto 150 locos per year has been included in 1992-93 budget proposals.

An order for manufacture of 35 Electric Locomotives of similar design, as produced by CLW, has been placed on BHEL in Sept 86. Receipt of locomotives against this contract has been as under

1988-89	—	5 Nos
1989-90	—	6 Nos
1990-91	—	7 Nos
1991-92	—	8 Nos

(Upto Feb 92)

(b) and (c) Yes, Sir. This is a continuous process. However, some of the important developments of technology upgradation taken up during the last few years are -

(i) Manufacture of traction motors of higher rating (840 HP) & higher class of insulation under technology transfer from Hitachi/Japan. Matching Modern facilities have also been provided to upgrade the process of production.